

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - BASIC TRAINING PROGRAMMES - Nomination of Ms. J.Prashanthi, newly appointed Junior Civil Judge and posted as X Assistant Judge, City Civil Court, Hyderabad, to undergo Part-I Institutional Training (Phase-1) for a period of two months i.e., from 04.05.2018 to 04.07.2018 and Part-II Mid-Term Practical Training (Phase-1) for one month i.e., from 05.07.2018 to 04.08.2018 at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.**

**REF:** 1. G.O.Ms.No.12, Law (LA & J - Home Courts.A2) Department, dated 29.03.2018.  
2. High Court's proceedings in Roc.No.2669/2018-B.Spl., dated 24.04.2018.  
3. High Court's letter Roc.No.2721/2018-B.Spl., dated 26.04.2018.  
4. Letter Roc.No.323/2018/APJA-Sec'bad, dated 28.04.2018 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.2721/2018-B.SPL. DATED: 30.04.2018**

**The High Court passed the following Order:**

Ms. J.Prashanthi, newly appointed Junior Civil Judge and posted as X Assistant Judge, City Civil Court, Hyderabad, is hereby nominated to undergo Part-I Institutional Training (Phase-1) for a period of two months i.e., from 04.05.2018 to 04.07.2018 and Part-II Mid-Term Practical Training (Phase-1) for one month i.e., from 05.07.2018 to 04.08.2018 at Andhra Pradesh Judicial Academy, Secunderabad and she is directed to handover charge of her post to the XX Assistant Judge, City Civil Court, Hyderabad and proceed to attend the training at A.P. Judicial Academy, Secunderabad and to report before the Director, A.P. Judicial Academy, Secunderabad at 8.30 a.m., on 04.05.2018 (Friday).

- i) The XX Assistant Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of X Assistant Judge, City Civil Court, Hyderabad, during the training period of Ms. J.Prashanthi.
- ii) Ms. J.Prashanthi, after completion of basic training, will rejoin duty as X Assistant Judge, City Civil Court, Hyderabad.

Ms. J.Prashanthi, will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during her training period.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainee officer.

The Chief Judge, City Civil Court, Hyderabad, is directed to instruct the XX Assistant Judge, City Civil Court, Hyderabad, to draw the pay and allowances of Ms. J.Prashanthi, X Assistant Judge, City Civil Court, Hyderabad, during the said training period and send the same to the Officer at Andhra Pradesh Judicial Academy, Secunderabad.

**NOTE:** The Training Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for training at Andhra Pradesh Judicial Academy, Secunderabad.

  
**REGISTRAR (JUDICIAL)**  
**I/c. REGISTRAR (VIGILANCE)**  
30.4.18

**To**

1. The officer.
  2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  3. The Central Project Coordinator, High Court of Judicature at Hyderabad  
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The X Assistant Judge, City Civil Court, Hyderabad.
  6. The XX Assistant Judge, City Civil Court, Hyderabad.
  7. The Pay and Accounts Officer, Hyderabad.
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